

| 1                 | 2   | 3               | 4                              |
|-------------------|---|-----------------|--------------------------------|
| 6. Madhya Pradesh | 8. Indore<br>9. Rewa                                    | 4. Indore       | 6. Rewa.                       |
| 7. Maharashtra    | 10. Akola<br>11. Sholapur                               | 5. Sholapur     | 7. Akola                       |
| 8. Karnataka      | 12. Hebhal<br>13. Bellary<br>14. Bijapur                | 6. Bellary      | 8. Bangalore<br>9. Bijapur     |
| 9. Punjab         | 15. Ludhiana  | ..              | ..                             |
| 10. Rajasthan     | 16. Jodhpur<br>17. Udaipur                              | 7. Jodhpur      | 10. Udaipur<br>11. Chittorgarh |
| 11. Tamil Nadu    | 18. Kovilpatti  | 8. Kovilpatti   | 12. Pudukotta                  |
| 12. Uttar Pradesh | 19. Jhansi<br>20. Varanasi<br>21. Agra<br>22. Dehra Dun | 9. Jhansi<br>.. | 13. Mirzapur<br>14. Agra.      |
| 13. Orissa        | 23. Bhubaneswar<br>24. IARI, New Delhi.                 | ..              | 15. Mayurbhanj                 |

#### Development of Inland Water Transport System in Fifth Plan

951. SHRI S. N. MISRA:  
SHRI DHAMANKAR

Will the Minister of SHIPPING AND TRANSPORT

be pleased to state:

(a) the measures proposed to develop inland water transport system in the country during the Fifth Five Year Plan period;

(b) whether the outlays for inland water transport development over the last four plans remained unutilised;

(c) whether the transport system which traditionally operated on some rivers and canals in the country has gone out of use;

(d) the steps taken for use of canals for inland navigation under the D.V.C. Nagarjunasagar and the Rajasthan Canal projects; and

(e) whether any institution is proposed to be set up to train technicians

and experts for implementation of the inland navigation projects and if so, outline thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI PRANAB KUMAR MUKHERJEE). (a) In the Fifth Five Year Plan, a provision of Rs. 40 crores (Rs. 26 crores for Central Schemes and Rs. 14 crores as loan assistance to State Governments) has been made for development of inland water transport. The provision mainly includes augmentation of fleet strength of Central Inland Water Transport Corporation Ltd., modernisation of Rajahagan Dockyard, running of river services on the Ganga, development and improvement of important waterways including ancillary facilities in different States, schemes for providing loan assistance to private entrepreneurs for acquisition and modernisation of vessels.

(b) The provision made in the previous Plans was not utilised fully.

(c) Traditional transport system (country boats) on some inland waterways has declined.

(d) Steps are being taken to provide inland navigation on the D.V.C. Canal. At present there is no proposal to run inland navigation on the Nagarjunasagar and the Rajasthan canals.

(e) There is no such proposal.

**Saccharine imported in 1968-69 lying with F.C.I.**

952. SHRI S. N. MISRA Will the Minister of AGRICULTURE be pleased to state:

(a) whether it has come to the notice of the Government that a huge quantity of saccharine imported in 1968-69 is lying with the Food Corporation of India;

(b) if so, whether any inquiry has been conducted by Government for not disposing it during the last five years, and

(c) the result of the inquiry made?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHIB P. SHINDE):  
(a) A quantity of about 2.2 tonnes of saccharine is, at present, available with the Food Corporation of India.

(b) and (c) As per procedure laid down for disposal of imported saccharine, the Corporation tried to sell it to the actual users by inviting tenders thrice during 1971, 1972 and 1973. As there was no response, a relaxation for its open sale was obtained in July, 1973. The stocks are now being disposed of by the Corporation by open sale.

**केरल में नारियल की खेती की योजना**

953. श्री रामाचतार झास्त्री : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि

(क) क्या केरल सरकार ने नारियल की खेती की कोई नई योजना तैयार की है;

(ख) यदि हाँ, तो उसकी रूपरेखा क्या है ?

(ग) क्या इस योजना के लिये केरल सरकार ने केन्द्रीय सरकार से किसी प्रकार की सहायता मांगी है ; और

(घ) यदि हाँ, तो तत्सम्बन्धी तथ्य क्या हैं और इस बारे में सरकार की क्या प्रतिक्रिया है ?

कृषि मंत्रालय में राज्य मंत्री (श्री अण्णासाहिब पी० शिन्डे) : (क) से (घ) केरल सरकार ने नारियल की खेती से सम्बन्धित कोई नई योजना अभी तक प्राप्त नहीं हुई है । तथापि, पाचवो पंचवर्षीय योजना में इस राज्य में केन्द्र द्वारा प्रायोजित निम्नलिखित योजनायें जारी रखने का प्रस्ताव —

| योजना का नाम | व्यावहारिक लक्ष्य | वित्तीय परिस्यय |
|--------------|-------------------|-----------------|
|--------------|-------------------|-----------------|

(लाख रुपये)

- |   |          |       |
|---|----------|-------|
| (1) नारियल पर पैकेज कार्यक्रम                                   | 93,500   | 75.20 |
|   | (हेक्टर) |       |
| (2) संकर नारियल की पीघ का उत्पादन                               | 50,000   | 4.75  |
| (3) रुग्ण नारियल के बागानों के काया कल्प की मार्गदर्शी परियोजना | 5,000    | 2.65  |